

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/15965/2026 BLAPL/5888/2026	SIMANTA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SORO /363 /2021 AD-HOC A.D.J.(FTSC),BALASORE(Balesh Spl/0000241/2021
2	D-BLAPL/16640/2026 BLAPL/5889/2026	SAROJ PANDA @ SAROJ KUMAR PANDA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /841 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0001920/2025
3	D-BLAPL/17092/2026 BLAPL/5890/2026	BABU @ SURYAKANTA NAYAK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /23 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000005/2026
4	D-BLAPL/17162/2026 BLAPL/5891/2026	ASHOK KHETI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /37 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000054/2026
5	D-BLAPL/16186/2026 BLAPL/5892/2026	GANGUA MAJHI VS STATE OF ODISHA	SASWATA PATNAIK VS	PATNAGARH /245 /2020 A.D.J,PATNAGARH(Balangir) SC/0000013/2025
6	D-BLAPL/17286/2026 BLAPL/5893/2026	HIMANSU SEKHAR DASH VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	LALBAG /463 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001047/2025
7	D-BLAPL/15015/2026 BLAPL/5894/2026	SANJAY PATRA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	G.R.P.S. /13 /2026 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000042/2026
8	D-BLAPL/17105/2026 BLAPL/5895/2026	GULZAR ASRAF VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /98 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000349/2026
9	D-BLAPL/17106/2026 BLAPL/5896/2026	SANTOSH SETHI @ SIDHU VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	KHURDA MODEL /351 /2023 2ND A.D.J,KHURDA(Khordha ) ST/0000024/2024
10	D-BLAPL/16642/2026 BLAPL/5897/2026	SAROJ PANDA @ SAROJ KUMAR PANDA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /844 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0001923/2025
11	D-BLAPL/15616/2026 BLAPL/5898/2026	BASUDEV BISOI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /503 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000005/2026

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/06/2026

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12	D-BLAPL/16729/2026 BLAPL/5899/2026	SRITAM DANGA VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur ) SPL. 2(a)C.C./000017/2026
13	D-BLAPL/17094/2026 BLAPL/5900/2026	CHATRAPATI @ CHHATRAPATI DAS VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	GOCHHAPADA /142 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000094/2025
14	D-BLAPL/16738/2026 BLAPL/5901/2026	RANJAN KUMAR BHAINSA VS STATE OF ODISHA	SWARAJ PATEL VS	JHARSUGUDA /401 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000038/2025
15	D-BLAPL/16110/2026 BLAPL/5902/2026	JHARANA SAHOO VS STATE OF ODISHA	DEEPALI MOHAPATRA VS	KANTABANJI /64 /2025 J.M.F.C.,KANTABANJI(Balangir) GR/0000106/2025
16	D-BLAPL/16690/2026 BLAPL/5903/2026	NASIT BHAUTIK BHAI JAYANTI BHAI @ NASIT BHANTIK BHAI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK PRESIDING OFFICER,OPID COURT,SAMALPUR CT/0000004/2026
17	D-BLAPL/17119/2026 BLAPL/5904/2026	SK AJIT VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /109 /2026 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000281/2026
18	D-BLAPL/17097/2026 BLAPL/5905/2026	BULA @ BHAGIRATHI NAYAK VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	MALGODOWN /222 /2025 2ND A.D.J.,CUTTACK(Cuttack) Spl/0000026/2025
19	D-BLAPL/16122/2026 BLAPL/5906/2026	GOPI PANGI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkangiri) SPL. 2(a)C.C./0000019/2024
20	D-BLAPL/16991/2026 BLAPL/5907/2026	RAKESH YADAV VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000020/2026
21	D-BLAPL/16476/2026 BLAPL/5908/2026	B. HARIPRASAD VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /165 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001142/2026
22	D-BLAPL/16609/2026 BLAPL/5909/2026	JAGA @ JAGANNATH BEHERA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	RASGOBINDPUR /53 /2026 AD-HOC A.D.J.(FTSC),BARIPADA(Mayurbhanj) ST/0000067/2026
23	D-BLAPL/17022/2026	RAGHUNATH PRATIHARI	PRASANTA KUMAR SAHOO	CYBER CRIME AND ECONOMIC OFFENCE, CUTTACK

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/06/2026

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	BLAPL/5910/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0000381/2026
24	D-BLAPL/17043/2026 BLAPL/5911/2026	AMAN @ AYASKANTA SHARMA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /336 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000006/2026
25	D-BLAPL/17087/2026 BLAPL/5912/2026	BIREN BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	KANIHA /134 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000954/2026
26	D-BLAPL/17086/2026 BLAPL/5913/2026	BHUBANESWAR SABAR VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR MUND VS	JEYPORE VIGILANCE /7 /2026 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000004/2026
27	D-BLAPL/17040/2026 BLAPL/5914/2026	KAMAL BEHERA VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	GOCHHAPADA /193 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000112/2025
28	D-BLAPL/17204/2026 BLAPL/5915/2026	SANJEET BERIHA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh ) 2(A)CC/0000022/2026
29	D-BLAPL/17123/2026 BLAPL/5916/2026	JIBAN JYOTI SWAIN VS STATE OF ODISHA	ABINASH NAYAK VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000075/2026
30	D-BLAPL/17128/2026 BLAPL/5917/2026	RATNAKAR MALLICK VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BASUDEVPUR /146 /2026 J.M.F.C.,BASUDEVPUR(Bhadrak ) GR/0000270/2026
31	D-BLAPL/17210/2026 BLAPL/5918/2026	PRAVATI PANDA VS STATE OF ODISHA	SRINIBAS PARIJA VS	ERASAMA /116 /2026 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats Spl/0000009/2026
32	D-BLAPL/15889/2026 BLAPL/5919/2026	UMESH SAHU VS STATE OF ODISHA	TAPOBANTA BARIK VS	PAIKMAL /241 /2025 A.D.J.,PADAMPUR(Bargarh ) Spl/0000054/2025
33	D-BLAPL/16368/2026 BLAPL/5920/2026	K.SANTOSH PATRA @ GURKHA @ BAMBA VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS	DIGAPAHANDI /236 /2025 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000367/2025
34	D-BLAPL/16988/2026 BLAPL/5921/2026	BIPIN DIGAL VS	AMLAN SHAKTI PAUL VS	/ /0 SPECIAL JUDGE,BHUBANESWAR(Khor

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/06/2026

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35	D-BLAPL/17293/2026 BLAPL/5922/2026	STATE OF ODISHA AJAY DAS VS	SASWATI SOUMYA SAHLI VS	TR/0000033/2026 BANSADA /87 /2026 SPECIAL JUDGE,BHADRAK(Bhadrak )
36	D-BLAPL/15948/2026 BLAPL/5923/2026	STATE OF ODISHA BAINATH ACHARYA VS	SANTOSH KUMAR MAHANTY VS	Spl/0000029/2026 PURUSHOTTAMPUR /220 /2026 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P
37	D-BLAPL/17103/2026 BLAPL/5924/2026	STATE OF ODISHA OMM PRAKASH SWAIN VS	KEDAR CHANDRA SARANGI VS	GR/0000220/2026 KHURDA SADAR /140 /2024 A.D.J.,KHURDA(Khordha )
38	D-CMP/25387/2026 CMP/971/2026	STATE OF ODISHA ARPANA RAMANI VS	SANTOSH KUMAR DWIVEDY VS	ST/0000036/2026 // CIVIL JUDGE (JD),BALASORE(Baleshwar
39	D-CMP/25986/2026 CMP/972/2026	HARISH GUPTA DEEPAK KUMAR BASA VS	NIRMAL KISHORE RATH VS	CS/0009206/2014 // 2ND ADDL.CIVIL JUDGE(SD),BHUBANE
40	D-CMP/25987/2026 CMP/973/2026	NILAMADHAB JENA DEEPAK KUMAR BASA VS	NIRMAL KISHORE RATH VS	CS/0001018/2024 // 2ND ADDL.CIVIL JUDGE(SD),BHUBANE
41	D-CMP/25985/2026 CMP/974/2026	NILAMADHAB JENA BHAGIRATHI DHAL VS	NIRMAL KISHORE RATH VS	CS/0001021/2024 // 2ND ADDL.CIVIL JUDGE(SD),BHUBANE
42	D-CONTC/25723/2026 CONTC/3343/2026	NILAMADHAB JENA KALANDI CHARAN PATRA VS	ADV. VS	CS/0001019/2024 // ()
43	D-CONTC/23379/2026 CONTC/3344/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR SARAT KUMAR NAYAK VS	ADV. VS	// // ()
44	D-CONTC/19548/2026 CONTC/3345/2026	ARUP CHANDRA NAYAK, THE PRESIDENT, ANANDAPUR SOCIETIES LTD., CUTTACK SUSAMA SAHU VS	ADV. VS	// // ()
45	D-CONTC/19569/2026 CONTC/3346/2026	KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION DEPT.,BHUBANESWAR INDRAMANI BISWAL VS	PRABIN DAS VS	// // ()
		KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/06/2026

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46	D-CONTC/19580/2026 CONTC/3347/2026	HADIBANDHU MULIA VS KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK	PRABIN DAS VS	// () //
47	D-CONTC/19584/2026 CONTC/3348/2026	MAHESWAR PAGAL VS KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK	PRABIN DAS VS	// () //
48	D-CONTC/19588/2026 CONTC/3349/2026	SUBASH CHANDRA NAYAK VS KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK	PRABIN DAS VS	// () //
49	D-CONTC/19656/2026 CONTC/3350/2026	K.PARBATI VS MANAS RANJAN CHAKRA, INSPECTOR IN CHARGE, SEA BEACH POLICE STATION, PURI	MANORANJAN PADHI VS	// () //
50	D-CRLA/6352/2026 CRLA/487/2026	PRASANTA SWAIN@KALIA VS STATE OF ODISHA	PRAGNAYA NANDA PATTNAIK VS	MALGODOWN /227 /2024 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000179/2024
51	D-CRLA/15872/2026 CRLA/488/2026	NARENDRA KUMAR BHOI VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	KHAPRAKHOL /63 /2026 A.D.J,PATNAGARH(Balangir) Spl/0000006/2026
52	D-CRLMC/16979/2026 CRLMC/1867/2026	JITU @ ANIL BEHERA @ ANIL KUMAR BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHANDIPUR /61 /2016 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000215/2016
53	D-CRLMC/17010/2026 CRLMC/1868/2026	PRAKASH MALLIK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA PS /240 /2005 2ND A.D.J,KHURDA(Khordha ) ST/0000041/2013
54	D-CRLMC/16067/2026 CRLMC/1869/2026	NANDA@CHHABINDRA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA PS /453 /2019 2ND A.D.J,KHURDA(Khordha ) TR/0000092/2019
55	D-CRLMC/16615/2026 CRLMC/1870/2026	PINAKHI NARAYANA DAS @ PINAKI NARAYANA DAS VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	//0 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) CRM/0000029/2026
56	D-CRLMC/16831/2026 CRLMC/1871/2026	BENUDHARA PRUSTY VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	//0 J.M.F.C.,BARIPADA(Mayurbhanj) ICC/0000022/2004
57	D-CRLMC/16860/2026	JHARANABALA DAS	BISWARANJAN DALAI	TIRTOL /377 /2025

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :09/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1872/2026	VS STATE OF ODISHA	VS	JMFC TIRTOL(Jagatsinghapur ) GR/0000464/2025
58	D-CRLMC/17140/2026 CRLMC/1873/2026	AJIT TARIA VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	//0 J.M.F.C.,MURIBAHAL(Balangir)
59	D-CRLMC/16977/2026 CRLMC/1874/2026	BIJAY PAL @ BABUCHHUA VS STATE OF ODISHA	KULDEEP MOHANTY VS	2(B)CC/000002/2026 BALASORE SADAR /32 /2020 SPECIAL JUDGE,BALASORE(Baleshwar)
60	D-CRLMC/17343/2026 CRLMC/1875/2026	BHAKUNA@ GOBINDA NAYAK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	Spl/0000056/2020 CAPITAL P.S. /203 /1997 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE ST/0000323/2003
61	D-CRLMC/16980/2026 CRLMC/1876/2026	JITU @ ANIL BEHERA @ ANIL KUMAR BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	SAHADEV KHUNTA /263 /2011 S.D.J.M.,BALASORE(Baleshwar) CT/0001827/2011
62	D-CRLMC/17313/2026 CRLMC/1877/2026	V. BIKASH RAJU VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	BRAHMAGIRI /90 /2023 1ST A.D.J., PURI(Puri) TR/0000142/2023
63	D-CRLREV/14368/2026 CRLREV/408/2026	TAPAN KUMAR DAS VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	JHARSUGUDA /657 /2020 C.J.M.,JHARSUGUDA(Jharsuguda ) CT/0002364/2020
64	D-FAO/24636/2026 FAO/677/2026	HIMANSU SEKHAR MAJHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000371/2015
65	D-FAO/18581/2026 FAO/678/2026	THE DIVISIONAL MANAGER M/S UNITED INDIA INSURANCE COMPANY LTD.,CUTTACK VS PRADIPTA KUMAR PRADHAN	TAPAN SANKAR MISHRA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000255/2023
66	D-FAO/24812/2026 FAO/679/2026	D.M., M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK VS KAMPANI MALLIK	PRAMOD KUMAR TRIPATHY VS	// COMMISSIONER.FOR WORKMENS COM EC/0000001/2021
67	D-FAO/24867/2026 FAO/680/2026	PRANABA PRASAD PANDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000210/2013
68	D-FAO/24869/2026 FAO/681/2026	SUSANTA KUMAR SAHU VS	SUBHADUTTA ROUSTRAY VS	// STATE EDUCATION TRIBUNAL,BHUBA

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/06/2026

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69	D-FAO/25051/2026 FAO/682/2026	STATE OF ODISHA MANAGER ,T.P.HUB , NATIONAL INSURANCE CO.LTD.,CUTTACK VS RANJIT NAIK	PRASANTA KUMAR MAHALI VS	Gia/0000170/2014 // COMNR FOR EMPLOYEES COMPENSAT EC/0000037/2024
70	D-FAO/24879/2026 FAO/683/2026	STATE OF ODISHA VS BINAYA KUMAR PARIDA	SAROJ KUMAR JEE,A.G.A VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000053/2021
71	D-MACA/24511/2026 MACA/532/2026	PARBATI SINGH VS SUNILAY YADAV	PRATAP KUMAR BEHERA VS	// I MACT,BARIPADA(Mayurbhanj) Mac/0000088/2024
72	D-MACA/20109/2026 MACA/533/2026	NARAYAN MEKAP VS MINAKETAN RAY	KAPILA CHARAN NAYAK VS	// 1ST M.A.C.T., KENDRAPARA(Kendrapara Mac/0000085/2023
73	D-MACA/24266/2026 MACA/534/2026	LEGAL MANAGER, NATIONAL INSURANCE CO. LTD., CUTTACK VS MIHIR SATPATHY	PRASANTA KUMAR MAHALI VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000263/2022
74	D-MACA/18231/2026 MACA/535/2026	ISARATUN BIBI VS BHABANI SANKAR PRUSTY	KAPILA CHARAN NAYAK VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0001236/2020
75	D-MATA/24484/2026 MATA/192/2026	KALPITA MOHANTY VS SASANKA SEKHAR MOHANTY	SISIR DAS VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000095/2021
76	D-RSA/23755/2026 RSA/298/2026	STATE OF ODISHA VS MANBODH KHADIA	AJODHYA RANJAN DASH,A.G.A VS	// A.D.J.,SUNDARGARH(Sundargarh) RFA/0000036/2018
77	D-STREV/24224/2026 STREV/31/2026	M/S.SHREE SHYAMJEE CONSTRUCTION PVT. LTD., JHARSUGUDA VS STATE OF ODISHA	KAJAL SAHOO VS	// () //
78	D-TRP(C)/24331/2026 TRP(C)/167/2026	CHANDI PRASAD MISHRA VS SOUMYA SAMAPIKA PANDA	VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000852/2025
79	D-TRP(C)/24847/2026 TRP(C)/168/2026	HASYESWARI MAJHI VS PRAKASH CHANDRA MIRDHA	ABHAYA KUMAR SHARMA VS	// JUDGE, FAMILY COURT, SAMBALPUR( CP/0000177/2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-WA/26149/2026 WA/818/2026	BINAYAK RANJAN KAR VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
81	D-WA/26148/2026 WA/819/2026	SUBRAT KUMAR TRIPATHY VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
82	D-WP(C)/26117/2026 WP(C)/18062/2026	M/S.TATA PLAY LTD. (TATA SKY LTD.), BHUBANESWAR VS STATE OF ODISHA	MUKESH PANDA VS	// 0 //
83	D-WP(C)/25447/2026 WP(C)/18063/2026	JYOTSNARANI NAYAK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
84	D-WP(C)/26184/2026 WP(C)/18064/2026	PRAVAT KUMAR ROUT VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
85	D-WP(C)/25557/2026 WP(C)/18065/2026	DWIJENDRANATH SAHOO VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //
86	D-WP(C)/25611/2026 WP(C)/18066/2026	GANDHI INSTITUTE FOR EDUCATION AND TRAINING (GIET), KHURDA VS THE PRESIDING OFFICER, THE LABOUR COURT, BHUBANESWAR, KHURDA	DEVI PRASAD DASH VS	// 0 //
87	D-WP(C)/26231/2026 WP(C)/18067/2026	ORISSA WOMENS VOLUNTARY SERVICES, CUTTACK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
88	D-WP(C)/21925/2026 WP(C)/18068/2026	SHYAM SUNDAR AGRAWALLA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// 0 //
89	D-WP(C)/23893/2026 WP(C)/18069/2026	BANDHU KERKETTA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
90	D-WP(C)/25615/2026 WP(C)/18070/2026	M/S SASWAT INFRASTRUCTURE PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	// 0 //
91	D-WP(C)/25487/2026	SUREKHA SATAPATHY	PRATYUSHA NAIDU	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/06/2026

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	WP(C)/18071/2026	VS STATE OF ODISHA	VS	0 //
92	D-WP(C)/25552/2026 WP(C)/18072/2026	BHIMA ROHIDAS VS HARIPRIYA @ CHINMAYEE ROHIDAS	ASWINI KUMAR DASH VS	// 0 //
93	D-WP(C)/26054/2026 WP(C)/18073/2026	DRAUPADI CHANDAN VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
94	D-WP(C)/25872/2026 WP(C)/18074/2026	JYOTI RANJAN NAYAK VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
95	D-WP(C)/26059/2026 WP(C)/18075/2026	BASANTA KUMAR DAS VS REVENUE DIVISIONAL COMMISSIONER (CENTRA ZONE), BOARD OF REVENUE BUILDING, CUTTACK	NIRANJAN LENKA VS	// 0 //
96	D-WP(C)/24407/2026 WP(C)/18076/2026	M/S.GO PLANET, BERHAMPUR VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	// 0 //
97	D-WP(C)/26010/2026 WP(C)/18077/2026	SISIR JENA VS STATE OF ODISHA	SOMANATH NANDA VS	// 0 //
98	D-WP(C)/25648/2026 WP(C)/18078/2026	M/S.LORDS REALCON PVT.LTD.,BHUBANESWAR VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	// 0 //
99	D-WP(C)/26021/2026 WP(C)/18079/2026	PRABODHA KUMAR BEBARTA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
100	D-WP(C)/25996/2026 WP(C)/18080/2026	JAGAMANI DALAPATI VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //
101	D-WP(C)/24549/2026 WP(C)/18081/2026	SUMITRA MAJHI VS STATE OF ODISHA	MANOJ KUMAR BALASAMANTA VS	// 0 //
102	D-WP(C)/24651/2026 WP(C)/18082/2026	BHUMI TANTY VS	KARUNAKAR GAYA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-WP(C)/26000/2026 WP(C)/18083/2026	STATE OF ODISHA DHARANIDHAR @ DHARANI JENA VS	SOMANATH NANDA VS	// // 0
104	D-WP(C)/25796/2026 WP(C)/18084/2026	STATE OF ODISHA BASUDEB BARAL VS	DIPTI RANJAN BHOKTA VS	// // 0
105	D-WP(C)/24280/2026 WP(C)/18085/2026	COLLECTOR, CUTTACK M/S.RISHAB MINING PVT.LTD.,BOLANGIR VS	BIBHUTI BHUSAN PANDA VS	// // 0
106	D-WP(C)/24307/2026 WP(C)/18086/2026	STATE OF ODISHA M/S.SHREE SHIVA SHAMBHU SALES, GANJAM VS	PADMALAYA MOHAPATRA VS	// // 0
107	D-WP(C)/24281/2026 WP(C)/18087/2026	STATE OF ODISHA LOKANATH NAYAK VS	KRISHNA CHANDRA SAHU VS	// // 0
108	D-WP(C)/26095/2026 WP(C)/18088/2026	STATE OF ODISHA SUKANTA KUMAR SAHOO VS	SITANSU MOHAN SINGH VS	// // 0
109	D-WP(C)/25643/2026 WP(C)/18089/2026	STATE OF ODISHA JASOBANTA BARIK VS	ASWINI KUMAR DASH VS	// // 0
110	D-WP(C)/24316/2026 WP(C)/18090/2026	STATE OF ODISHA SUDHANSU SEKHAR ROUL VS	MANOJ KUMAR MOHANTY VS	// // 0
111	D-WP(C)/26098/2026 WP(C)/18091/2026	STATE OF ODISHA SWADHIN DAS VS	SITANSU MOHAN SINGH VS	// // 0
112	D-WP(C)/24282/2026 WP(C)/18092/2026	STATE OF ODISHA ANITA TRIPATHY VS	KRISHNA CHANDRA SAHU VS	// // 0
113	D-WP(C)/24398/2026 WP(C)/18093/2026	STATE OF ODISHA JAJNESWAR DASH VS	PRONOY MOHANTY VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WP(C)/24317/2026 WP(C)/18094/2026	BANAMBAR PARIDA VS STATE OF ODISHA	SWAYAMJIT ROUT VS	// 0 //
115	D-WP(C)/24318/2026 WP(C)/18095/2026	BIJAY KUMAR DEHURY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
116	D-WP(C)/24399/2026 WP(C)/18096/2026	SUPTIMAYEE ACHARYA VS STATE OF ODISHA	SUBRAT SATPATHY VS	// 0 //
117	D-WP(C)/26128/2026 WP(C)/18097/2026	RABINDRA CHANDRA PALLAI VS THE COLLECTOR, KENDRAPARA	ARIJEET MISHRA VS	// 0 //
118	D-WP(C)/24319/2026 WP(C)/18098/2026	INDRAMANI SETHI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
119	D-WP(C)/24400/2026 WP(C)/18099/2026	M/S.MAA BIRAJA TRADERS, JAJPUR VS THE GOVERNMENT E-MARKETPLACE, NEW DELHI	SIDHANT DWIBEDI VS	// 0 //
120	D-WP(C)/24324/2026 WP(C)/18100/2026	CHITTARANJAN KHATUA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
121	D-WP(C)/25191/2026 WP(C)/18101/2026	PILLA RAM MOHAN RAO VS STATE OF ODISHA	MANOJ VERMA VS	// 0 //
122	D-WP(C)/24336/2026 WP(C)/18102/2026	SACHINDRA DILA @ SACHINDRA BHAISAL VS MAHANADI COALFIELDS LTD., SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
123	D-WP(C)/25568/2026 WP(C)/18103/2026	BIJU KUMBHAR VS ODISHA STATE ROAD TRANSPORT CORPORATION (OSRTC), BHUBANESWAR	GOKULANANDA SAHU VS	// 0 //
124	D-WP(C)/24337/2026 WP(C)/18104/2026	UMA DANDASENA VS MAHANADI COALFIELDS LTD.,SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
125	D-WP(C)/25841/2026	GIRISH CHHABRA	SIDDHARTH PRASAD MISHRA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/18105/2026	VS STATE OF ODISHA	VS	() //
126	D-WP(C)/25962/2026 WP(C)/18106/2026	DR.RAM CHANDRA JENA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// () //
127	D-WP(C)/26172/2026 WP(C)/18107/2026	DR. SITARAM DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
128	D-WP(C)/26076/2026 WP(C)/18108/2026	ASHOK KUMAR PATTANAIK @ A.PATNAIK VS STATE OF ODISHA	KARUNAKAR DAS VS	// () //
129	D-WP(C)/26155/2026 WP(C)/18109/2026	PURNACHANDRA MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// () //
130	D-WP(C)/26164/2026 WP(C)/18110/2026	BAIDHARA MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// () //
131	D-ABLAPL/17113/2026 ABLAPL/6659/2026	BHIMSEN PRASAD TUDU VS STATE OF ODISHA	GAJENDRANATH ROUT VS	BARANGA /283 /2026 () //
132	D-ABLAPL/15959/2026 ABLAPL/6660/2026	MOHAN DILA VS STATE OF ODISHA	BARUNADITYA MOHAPATRA VS	BHASMA /175 /2026 () //
133	D-ABLAPL/16910/2026 ABLAPL/6661/2026	MIKU @ NARMADA ROUT VS STATE OF ODISHA	MANORANJAN MUDULI VS	BALIKUDA /216 /2026 () //
134	D-ABLAPL/17064/2026 ABLAPL/6662/2026	MD. NASARTULLA @ TIKINA KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /160 /2026 () //
135	D-ABLAPL/17118/2026 ABLAPL/6663/2026	DEBASHISH MISHRA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /225 /2026 () //
136	D-ABLAPL/17124/2026 ABLAPL/6664/2026	SANTOSH KUMAR PRADHAN VS	BISWAJIT SAHOO VS	ITAMATI /182 /2026 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-ABLAPL/12571/2026 ABLAPL/6665/2026	STATE OF ODISHA MANASH KUMAR DAS VS	MANAS KUMAR CHAND VS	// MARINE PST TALCHUA /62 /2026 ()
138	D-ABLAPL/16340/2026 ABLAPL/6666/2026	STATE OF ODISHA BAPI BESAN VS	SUSANTA KUMAR SAHU VS	// ATTABIRA /190 /2026 ()
139	D-ABLAPL/16760/2026 ABLAPL/6667/2026	STATE OF ODISHA NARESH PADHAN VS	PRASANNA KUMAR MISHRA VS	// RAMPUR (SONEPUR) /121 /2026 ()
140	D-ABLAPL/17091/2026 ABLAPL/6668/2026	STATE OF ODISHA BRAJA DAS VS	HITESH KUMAR SAHOO VS	// BALICHANDRAPUR /86 /2023 ()
141	D-ABLAPL/16912/2026 ABLAPL/6669/2026	STATE OF ODISHA SAJANI SWAIN VS	MANORANJAN MUDULI VS	// BALIKUDA /216 /2026 ()
142	D-ABLAPL/17126/2026 ABLAPL/6670/2026	STATE OF ODISHA GADADHAR BEHERA VS	RAJENDRA NARAYAN ROUT VS	// G.R.P.S.,BERHAMPUR /10 /2025 ()
143	D-ABLAPL/17095/2026 ABLAPL/6671/2026	STATE OF ODISHA SAGAR MOHARANA VS	SWAGATIKA SAHOO VS	// MAHILA P.S.(BBSR) /115 /2026 ()
144	D-ABLAPL/16737/2026 ABLAPL/6672/2026	STATE OF ODISHA PRANANATH PRADHAN @ MERUMARDAN PRADHAN VS	SURYA NARAYAN MISHRA VS	// JODAPADAR /51 /2026 ()
145	D-ABLAPL/17100/2026 ABLAPL/6673/2026	STATE OF ODISHA SEKHAR CHANDRA PATEL VS	GOKULANANDA SAHU VS	// SUNDARGARH TOWN /225 /2026 ()
146	D-ABLAPL/16739/2026 ABLAPL/6674/2026	STATE OF ODISHA NIHAR RANJAN JAYASINGH VS	SURYA NARAYAN MISHRA VS	// KANAS /35 /2026 ()
147	D-ABLAPL/16837/2026 ABLAPL/6675/2026	STATE OF ODISHA BEDA @ GURU NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	// MOTANGA /498 /2025 () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-ABLAPL/13381/2026 ABLAPL/6676/2026	MANMOHAN JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
149	D-ABLAPL/15357/2026 ABLAPL/6677/2026	TRILOCHAN DALEI VS STATE OF ODISHA	DALIRANI BEHURAY VS	JENAPUR /153 /2019 () //
150	D-ABLAPL/16935/2026 ABLAPL/6678/2026	AKHI ROUT @ BHAGIRATHI RAUT VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BANAPUR P.S. /173 /2026 () //
151	D-ABLAPL/16514/2026 ABLAPL/6679/2026	ABHIRAM BHOI @ RABI BHOI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CUTTACK SADAR /268 /2026 () //
152	D-ABLAPL/15433/2026 ABLAPL/6680/2026	BIRANCHI DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SAHADEV KHUNTA /208 /2026 () //
153	D-ABLAPL/15569/2026 ABLAPL/6681/2026	SUDARSHAN PATRA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	SUKINDA /92 /2026 () //
154	D-ABLAPL/16608/2026 ABLAPL/6682/2026	MAHESWAR NAYAK VS UNION OF INDIA (RAILWAY)	SAPAN KUMAR LENKA VS	//0 S.D.J.M.,CUTTACK SADAR(Cuttack) 2(A)CC/0000051/2026
155	D-ABLAPL/16667/2026 ABLAPL/6683/2026	SATYABRAT PATRA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /104 /2026 () //
156	D-ABLAPL/16593/2026 ABLAPL/6684/2026	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /144 /2026 () //
157	D-ABLAPL/15776/2026 ABLAPL/6685/2026	SUKADEV @ PRADIP KUMAR BARIK VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	NANDIPADA /139 /2026 () //
158	D-ABLAPL/16731/2026 ABLAPL/6686/2026	ARJUN MACHO @ ARJUN MACCHA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	BOIPARIGUDA /175 /2024 () //
159	D-ABLAPL/17130/2026	POLAKI SATYANARAYANA	SOUBHAGYA KUMAR DASH	GURANDI /28 /2026

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/6687/2026	VS STATE OF ODISHA	VS	() //
160	D-ABLAPL/16523/2026 ABLAPL/6688/2026	DIBAKAR DORA @ S. DIBAKAR VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	DIGAPAHANDI /224 /2026 () //
161	D-ABLAPL/17099/2026 ABLAPL/6689/2026	RUSENDRA BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PATNA /192 /2024 () //
162	D-ABLAPL/12370/2026 ABLAPL/6690/2026	MADHU SUDAN RAY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
163	D-ABLAPL/16254/2026 ABLAPL/6691/2026	SOUMYA RANJAN DAS VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	KENDRAPARA SADAR /156 /2026 () //
164	D-ABLAPL/17114/2026 ABLAPL/6692/2026	SANTANU BALABANTARAY @ ANUJ BALABANTARAY VS STATE OF ODISHA	KABIRAJ SAHOO VS	FATEGARH /305 /2024 () //
165	D-ABLAPL/15919/2026 ABLAPL/6693/2026	SAIJUDIN KHAN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	PATTAMUNDAI MODEL /103 /2026 () //
166	D-ABLAPL/16045/2026 ABLAPL/6694/2026	MULI @ MULLI SAHAJI @ MALO SAHAJI VS STATE OF ODISHA	DEEPAK GOCHHAYAT VS	DHUSURI /167 /2026 () //
167	D-ABLAPL/16129/2026 ABLAPL/6695/2026	SHUVAM @SUBHAM NAYAK VS STATE OF ODISHA	RAJBEER PATRA VS	DHENKANAL SADAR /408 /2026 () //
168	D-ABLAPL/17132/2026 ABLAPL/6696/2026	MUKTI RAJ GURU @ LUCKY GURU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	AIR FIELD P.S. /194 /2026 () //